

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2207
TO BE ANSWERED ON 01ST JANUARY, 2019**

**PENDING EXTENSION WORK AT LADYHARDINGE MEDICAL
COLLEGE AND HOSPITAL**

**2207. CH. SUKHRAM SINGH YADAV:
SHRI VISHAMBHAR PRASAD NISHAD:
SHRIMATI CHHAYA VERMA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the extension scheme of Lady Hardinge Medical College, Sucheta Kriplani and Kalawati Saran Hospital, New Delhi which was scheduled to be completed in 2014, is still pending;
- (b) if so, the reasons for such delay and action taken against people responsible for this delay;
- (c) whether it is also a fact that Central Public Works Department has declared several buildings of Sucheta Kriplani Hospital as unsafe and despite that, the patients are being treated in these buildings; and
- (d) the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): Under the Comprehensive Redevelopment Plan (Phase-I) of Lady Hardinge Medical College and Associated Hospitals, the construction work of Residential Complex and Hospital was awarded to two separate contractors. The work of Residential Complex was completed on schedule i.e. in June 2013. However, since the other contractor abandoned the site, the construction work of buildings of hospital component of the Plan i.e. IPD, OPD, Accident and Emergency, Oncology, Academic and Under-Graduate Hostels could not be completed. Due to failure of the contractor, the contract was terminated and the bank guarantees towards mobilization, performance and retention of the contractor were forfeited. However, action has been initiated for completing the remaining work.

(c) & (d): As informed by Lady Hardinge Medical College and Associated Hospitals, CPWD has not declared any building of Smt. Sucheta Kriplani Hospital as unsafe.